

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 3986/2024

(Arising out of impugned final judgment and order dated 28-02-2024 in CRLP No. 1525/2024 passed by the High Court of Judicature at Madras)

V. SENTHIL BALAJI

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR

Respondent(s)

(IA No. 69989/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 118279/2024 - INTERVENTION APPLICATION, IA No. 118790/2024 - INTERVENTION/IMPLEADMENT, IA No. 79965/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 79099/2024 - STAY APPLICATION)

Date : 14-08-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. Siddharth Luthra, Sr. Adv.
Mr. S Prabakaran, Sr. Adv.
Mr. N R Elango, Sr. Adv.
Mr. Aditya Sondhi, Sr. Adv.
Mr. Ma Gouthaman, Adv.
Mr. N Bharanikumar, Adv.
Mrs. Usha Prabakaran, Adv.
Mr. Maheswaran Prabakaran, Adv.
Ms. Misha Rohatgi, Adv.
Mr. Thangadurai, Adv.
Mr. M Naveen, Adv.
Mr. Agilesh Kumar S, Adv.
Mr. Ashwin Prasanna A S, Adv.
Mr. Deepak G R, Adv.
Mr. Arjun A, Adv.
Mr. Kartikeya Dang, Adv.
Mr. Sahir Seth, Adv.
Mr. Sharik Ansari, Adv.
Ms. Aishwarya S M, Adv.
Ms. Meghna S M, Adv.
Mrs. Harini Ramsankar, Adv.
Dr. Ram Sankar, Adv.
M/S. Ram Sankar & Co, AOR

For Respondent(s) Mr. Kanu Agrawal, Adv.
Mr. Zoheb Hussain, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Merusagar Samantaray, Adv.
Ms. Sansriti Pathak, Adv.
Mr. Balaji Srinivas, Adv.
Ms. Aakriti Mishra, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Balaji Srinivasan, AOR
Mr. Vishwaditya Sharma, Adv.

Mr. S Gurukrishnakumar, Sr. Adv.
Mr. Pranav Sachdeva, Adv.
Mr. Jatin Bhardwaj, Adv.
Mr. Abhay Nair, Adv.
Mr. Ashwin Kumar, Adv.
Ms. Neha Rathi, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

The learned counsel appearing for the Enforcement Directorate states that the learned Solicitor General will make necessary clarification on 20th August, 2024.

List on 20th August, 2024 on the top of the cause list.

**(ASHISH KONDLE)
COURT MASTER (SH)**

**(AVGV RAMU)
COURT MASTER (NSH)**